

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1853
ANSWERED ON- 07/08/2024

PRECAUTIONARY MEASURES FOR MONSOON

1853. MS. INDU BALA GOSWAMI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Central Government has directed NHAI in Himachal Pradesh to follow certain precautionary measures before the onset of monsoon so that necessary action could be taken in case of landslides;

(b) if so, the details thereof;

(c) whether any expert committee was constituted after the destruction of roads in Himachal Pradesh during monsoon season of year 2023; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Ministry of Road Transport and Highways after necessary consultation with NHAI issued instructions vide letter no. NH-15017/16/2023-P&M dated 08.06.2023 (**Annexure**) to all implementing Agencies in the States including Himachal Pradesh in respect of preparatory arrangements/emergency operations on NHs during ensuing monsoon.

(c) & (d) An Expert Committee was constituted for suggesting Restoration Measures for the damages occurred during monsoon season of 2023 consisting of following members:

Sr. No.	Committee Member Name	Designation
1	Shri R K Pandey	Former ADG (MoRT&H & Former Member), NHAI
2	Dr. C S P Ojha	Professor Department of Civil Engineering, IIT, Roorkee
3	Smt. Minimol Korulla,	Geotech Expert
4	Dr. Dharmendra Gill	Professor, Department of Civil Engineering IIT Mandi
5	Shri. Jitendra Prasad	Chief Engineer, DDG (East), DGBR

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (B) IN RESPECT OF THE RAJYA SABHA UNSTARRED QUESTION NO.1853 FOR REPLY ON 07.08.2024 ASKED BY Ms. INDU BALA GOSWAMI REGARDING PRECAUTIONARY MEASURES FOR MONSOON



NH-15017/16/2022-P&M
Government of India
Ministry of Road Transport & Highways
(Planning Zone)

M(T)
M(P)MK
M(PPP)

Transport Bhawan, 1, Parliament Street, New Delhi - 11000

Dated the: 08 June, 2023

To,

1. The Principal Secretaries/ Secretaries of all States/ UTs Public Works Departments dealing with National Highways, Other Centrally Sponsored Schemes & State Schemes
2. The Engineers-in-Chief and Chief Engineers of all States/ UTs Public works Departments dealing with National Highways, Other Centrally Sponsored Schemes
3. The Chairman, National Highways Authority of India (NHAI), G-5&6, Sector-10, Dwarka, New Delhi- 110075
4. The Managing Director, NHIDCL, 3rd Floor, PTI Building, 4- Parliament Street, New Delhi - 110001
5. Director General (Border Roads), Seema Sadak Bhawan, New Delhi
6. All CE-ROs / SE-ROs of the Ministry

Subject: - Instructions in respect of preparatory arrangements/emergency operations on NHs during ensuing monsoon 2023-24 by all the implementing agencies of MORTH, viz., Roads Wing/NHAI/NHIDCL/BRO-reg.

Sir/Madam,

National Highways (NHs) form the lifeline of goods and passenger movement and are to be maintained without any blockages in a trafficable condition all through the year including during the Monsoon period. In this connection, preventive and preparatory arrangements along with systems and arrangements in place by All ROs duly coordinated by the local/Central control centres play vital role in ensuring this objective.

2. To facilitate and guide all the implementing agencies and field offices, indicative checklist of actions to be taken, has been worked out and placed at Annexure-IA & Annexure-IB.
3. To facilitate sharing of resources as per the emergency requirements between the agencies, a suggestive editable Shared Google work sheet format is prepared and attached at Annexure-II, which may be monitored by Monitoring Zone of the Ministry.
4. Adequate financial resources are the bottom line for timely implementation of the emergency operations. After formulation of Performance Based Maintenance Contract (PBMC) system, all ROs shall ensure that all sections of NHs are either covered under ongoing works / Defect Liability Period (DLP) or under contract maintenance. However, till operationalization of PBMC, all the implementing agencies should either park adequate financial resources with the concerned regional offices for immediate action or specify a method of raising need-based fund requisition and obtain sanction on emergency basis within a week's period. For NHs stretches entrusted with State PWDs, concerned ROs of the Ministry should seek immediate fund requirement from Ministry.

NH-15017/16/2022-P&M
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5. All ROs of implementing agencies should prepare and submit Action Taken Report (ATR) in respect of preparatory arrangements /emergency operations during ensuing monsoon 2023-24, in accordance with Annexure-III, which may be compiled/monitored by the Monitoring Zone of the concerned implementing agency.
6. State/UT Governments are also requested to ensure similar preparedness and actions on State Highways and other State Roads.
7. Compliance of the above guidelines are to be strictly ensured.
8. This issues with the approval of Competent Authority.

Encl.: As above

Yours faithfully



(Saurav Shivhare)
Asst. Executive Engineer (Planning)
Email Id: -planningmorth@gmail.com

Copy for information to:

1. PS to Hon'ble Minister, RT&H.
2. PS to Hon'ble MoS, RT&H
3. Sr. PPS to Secretary (RT&H)
4. PSO to DG(RD) & SS
5. Sr. PPS to AS (Highways) / AS (NHIDCL)
6. PPS to all ADGs
7. All Project Zone Chief Engineers

Preparatory actions and advance arrangements for emergency Road clearing /repairs during Monsoons to keep NHs open and trafficable

- i. Identifying vulnerable locations likely to be severely affected by floods and heavy rainfall by each of the Regional Officer (For examples Submissibile bridges, weak /distressed bridges, over topping stretches, causeways etc.).
- ii. Identifying landslide prone areas, rock fall prone areas, sinking zones etc.
- iii. Inspection of the vulnerable spots before monsoon for preventive action and installation of warning signs.
- iv. Cleaning of drains/culverts.
- v. Keeping in stock/on-offer excavators/backhoe loaders/dozers, saw cutters for tree cutting, sand bags, traffic cones & Signages, etc., in required quantities at required locations.
- vi. Keeping rate-running contracts in place for emergency works like breach closing, tree removal, landslide clearance, etc., where the stretches are neither under construction nor in DLP.
- vii. Keeping on-offer/in-stock Bailey bridges including their quantities and locations (for hilly areas).
- viii. Keeping on-offer/in-stock Hume pipes (NP-3, 1 m diameter) in required quantities
- ix. Alerting and instructing the concerned contractors for the above actions in respect of ongoing work stretches and those under DLP/maintenance period and ensuring the actions.

Effective Strategies/Actions for Information Management and Disaster Preparedness for emergency road clearing/repairs during monsoons to keep NHs open and trafficable

- i. All Regional Offices and field officers should download Meghdoot app and keep a tab on weather forecasting and disaster warnings. All regional officers shall Keep liaison with CWC/State Disaster Management Department.
- ii. Local WhatsApp groups to be formed by regional officers covering executing agencies of MoRT&H (Roads wings/NHAI/NHIDCL/BRO), local administration, CWC, etc.
- iii. All regional officers should keep contact details of emergency service providers ready (For example ambulance, hospitals, police authorities, trauma centres, etc.)
- iv. Every regional office should maintain the inventory of equipments and material for emergency operation along with their quantities and location, details of rate-running contract arrangements in place and share the same with all other regional offices/project directors of Roads Wing/NHAI/NHIDCL/BRO, so that a compiled list of all available resources and arrangements is available to all ROs and other field officers.
- v. 24×7 central control room with one officer, each from Roads Wing/NHAI/NHIDCL/BRO shall be maintained with requisite facilities like telephone/resting arrangements/computer and printer with internet/food and snacks/MTS support, etc.
- vi. Regional offices shall maintain their local control rooms with similar arrangements as above

Format of Shared Google Work Sheet of inventory/stock of resources (to be shared among all ROs/PDs of RW/NHAI/NHIDCL/BRO)

Equipments					Material					Rate running Contracts				
Sl. No.	Type of Equipment	Nos.	Location	Implementing Organisation (RW/NHAI/NHIDCL/BRO): _____ & Contact Details of concerned RO (Name and Mobile No.)	Sl. No.	Type of material	Nos./Quantity.	Location	Implementing Organisation (RW/NHAI/NHIDCL/BRO): _____ & Contact Details of concerned RO (Name and Mobile No.)	Sl. No.	Detail of Rate running Contract	Nos.	Location	Implementing Organisation (RW/NHAI/NHIDCL/BRO): _____ & Contact Details of concerned RO (Name and Mobile No.)
1														
2														
3														
4														
5														

Note: The above should be dynamically updated wherever the resources are expanded or added.

Annexure-III

Name of the implementing organisation (RW/NHAI/NHIDCL/BRO) & Name and Location of Regional office: _____		Contact Mob:	
Action taken report by ROs in respect of preparatory arrangements /emergency operations during ensuing monsoon 2023-24 by all the implementing agencies of MORTH viz., NHAI, NHIDCL, RW and BRO from the previously reported status date (if any) to the present status date			Status date:
S. No.	Description of the Action		
1	Vulnerable locations identified by ROs	No of locations	Details of locations
2	Landslide prone areas, rock fall prone areas, sinking zones etc., identified by ROs	No of locations	Details of locations
3	Inspection of the vulnerable spots before monsoon carried out by ROs/PDs/ EE NH of PWDs or equivalent along with installation of warning signs	No of locations inspected	Details of locations inspected
4	Whether Cleaning of drains/culverts is ensured (Yes / No)		
5	Whether keeping in stock/on-offer excavators/backhoe loaders/dozers, saw cutters for tree cutting, sand bags, traffic cones & Signages, etc., in required quantities at required locations is ensured and the details there of entered in the Google worksheet (Yes / No)		
6	Whether rate-running contracts in place for emergency works like breach closing, tree removal, landslide clearance, etc., where the stretches are neither under construction nor in DLP is ensured and the details there of entered in the Google worksheet (Yes / No)		
7	Whether Bailey bridges including their quantities and locations (for hilly areas) are kept ready and the details there of entered in the Google worksheet (Yes / No)		
8	Whether Hume pipes (NP-3, 1 m diameter) in required quantities are kept ready and the details there of entered in the Google worksheet (Yes / No)		
9	Whether the Contractors for the above actions in respect of ongoing work stretches and those under DLP/maintenance period in respect of above actions have been instructed and alerted (Yes / No)		
10	Whether the Mehgdoot app has been downloaded by ROs/all field officers under the concerned ROs (Yes / No)		

11	Whether Local WhatsApp groups are formed by Regional officers covering executing agencies of MoRT&H (Roads wings/NHAI/NHIDCL/BRO), local administration, CWC, etc. (Yes / No)		
12	Whether the contact details of emergency service providers are kept ready (For example ambulance, hospitals, police authorities, trauma centres, etc.) (Yes / No)		
13	Whether list of all available resources and arrangements with the concerned ROs and nearby ROs in the region is compiled and kept ready (Yes / No)		
14	Whether 24x7 central control room is created and maintained at selected location by concerned ROs of all the agencies put together (Yes / No)		
15	Status of NH Network in the jurisdiction of the concerned RO: Total NH length in km in the Jurisdiction of the RO:	Length under the ongoing contracts of Development works + O&M works or under DLP in km	Length not covered in any ongoing contracts of Development works + O&M works / DLP in km